

ITEM NO.13

Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 290/2020

REEPAK KANSAL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 12-10-2020 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Mr. Reepak Kansal, Adv.
Ms. Deepika Kalia, Adv.
Mr. Yadunandan Bansal, Adv.
Mr. Preetam Shah, Adv.
Mr. Harisha S.R., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR